

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. TCP 103/2014

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- Welspun Projects Ltd
V/s
Bul MSK Infrastructure Pvt. Ltd

Section: 397 -398 of Companies Act, 2013

ORDER

Counsel, Sameer Pandit appeared for the Petitioner through VC but not mark his appearance in the chat box. None present on behalf of the Respondents. **Registry is directed** to issue notice to the Respondents intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. In addition to Court Notice, Applicant is also directed to issue notice to the Respondents intimating the next date of hearing by all available means (i.e. Speed Post, Email, etc.) and file affidavit of service enclosing therewith the notice and proof of service of notice at least two days before the next date of hearing. List this matter on **24.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)